



NOTIFICATION No. 48 / 2018

Thiru K.Jeyakumar, District Judge, now functioning as Judge, Family Court, Erode, is transferred and posted as Additional District Judge, Ariyalur in the existing vacancy.

HIGH COURT, MADRAS.
DATED: 27 .03.2018.

[Handwritten Signature]
27.3.18
REGISTRAR GENERAL (N)

To

1. Thiru K.Jeyakumar, Judge, Family Court, Erode.
2. The Judge, Family Court, Erode.
3. The Additional District Judge, Ariyalur.
4. The Principal District Judge, Erode / Ariyalur.
5. The Chief Judicial Magistrate, Erode / Ariyalur.
6. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai-18.
7. The Treasury Officer, District Treasury, Erode / Ariyalur.

Copy to:-

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (IT-cum-Statistics), High Court, Madras.
6. The Registrar (Judicial), High Court, Madras.
7. The Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras.
8. The Registrar (Vigilance), High Court, Madras. (12 copies)
9. The Registrar (Management), High Court, Madras.
10. The Registrar (Special Cell), High Court, Madras.
11. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
12. The Registrar (District Judiciary), High Court, Madras.
13. The Additional Registrar-I (Vigilance), High Court, Madras.
14. The Registrar (Administration), High Court, Madras.
15. The Registrar -cum-Special Officer (Liaisoning), High Court, Madras.
16. The Registrar (Recruitment), High Court, Madras.

17. The Official Assignee, High Court, Madras.
18. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
19. The Additional Registrar -II (Vigilance), Madurai Bench of Madras High Court, Madurai.
20. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
21. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
22. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
23. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
24. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Coimbatore.
25. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Madurai.
26. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
27. The Secretary, High Court Legal Services Committee, Chennai.
28. The Chief Accounts Officer, High Court, Madras.
29. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
30. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, Server Room, High Court, Madras.
31. The Technical Director, NIC, High Court, Madras.
32. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
33. The Record Keeper, A.D. Records, High Court, Madras.

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R.O.C.No.13922-A/2018-B2



OFFICIAL MEMORANDUM

Sub: Courts and Judges – Thiru K.Jeyakumar, District Judge, functioning as Judge, Family Court, Erode – Transferred and posted as Additional District Judge, Ariyalur - Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 48 / 2018 dated : 27.03.2018.

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Thiru K.Jeyakumar, Judge, Family Court, Erode, who has been transferred and posted as Additional District Judge, Ariyalur in the existing vacancy vide High Court's Notification cited above, is required to handover charge of his post to the I Additional District Judge, Erode, on 31.03.2018 A.N. and take charge of his new post, on 02.04.2018 F.N.

The I Additional District Judge, Erode, is required to hold full additional charge of the post of Judge, Family Court, Erode, until further orders.

HIGH COURT, MADRAS.

DATED: 27 .03.2018.


REGISTRAR GENERAL (1/0)

To

1. Thiru K.Jeyakumar, Judge, Family Court, Erode.
2. The Judge, Family Court, Erode.
3. The Additional District Judge, Ariyalur.
4. The I Additional District Judge, Erode.
5. The Principal District Judge, Erode / Ariyalur.
6. The Chief Judicial Magistrate, Erode / Ariyalur.
7. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai-18.
8. The Treasury Officer, District Treasury, Erode / Ariyalur.

Copy to

The Record Keeper, A/D. Records, High Court, Madras.